

Declaration of Assets and Liabilities

Year- 2025-26

I, GAUTAM KUMAR BISHWAS son of PRABHAT KUMAR BISHWAS, Aged ..25.....years, belonging to GOVT. OF BIHAR and presently working as OFFICE ATTENDENT, BIHAR LEGISLATIVE ASSEMBEY, PATNA give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S) Smt. Rubi Devi (Mother)	Dependent-1	Dependent-2	Dependent-3
(i)	Cash	Rs. 500/-	Rs. 1100/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 1000, A/C BLA, Branch, Patna	Rs. 42,000/- A/C SBI, Saharsa Branch.	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in/ companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	LIC-Rs. 66076/- yearly	NIL	NIL	NIL
(v)	Motor vehicles (details of make, etc)	Honda Motorcycle (2025)	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	35gm Gold from Marriage in 2000 Value- NA	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/ interest	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) Smt. Rubi Devi (Mother)	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land - Locations(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL

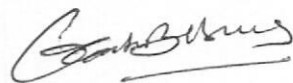
Gautam Bishwas

(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses /Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL
(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which income Tax Return filed. Give also Permanent Account Number(PAN)]	PAN NO. EUZPB1819K	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL



C. Personal Detail

GPF/CPF/PRAN No. : 110270141501
Gender : Male
Date of Birth : 19.08.2001
Class/Group : D
Cadre : OFFICE ATTENDENT
Home District : SAHARSA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: .....

Name of Employee: GAUTAM KUMAR BISHWAS

Designation: OFFICE ATTENDENT

Department: BIHAR LEGISLATIVE ASSEMBLY,
PATNA, BIHAR

Place:..Patna

Date: - ~~13-02-2026~~
13-02-2026

Note: Please sign each page of the declaration.